## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP	Admission	621A	Flowserve Microfinish Valves Pvt. Ltd.,
	299/16	(non-filing of		
a	,	ROC report)		- C

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \	PRAMOD S.M.	Flows+sive Microfinish Valves Put Ltd	r-A
2)	Prima Halti	Ruc	(De)

PCS for petitioner is present. Report from ROC is received. Smt. Prema Hatti appearing for ROC is present. Sme is directed to file memo of appearance for ROC. PCS requested two weeks' time to inform the Tribunal whether the applicant to proceed with the smatter or they would file memo for withdrawal.

List it on 25.10.2017.

MEMBER (J)